

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-120/(ND)/2017

In the matter of :

M/s. Mega Airways Ltd with
Mega Corporation Limited.

..PETITIONER

SECTION :

Under Section 230-232

Order delivered on 09.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Mukesh Sukhija, Advocate
Ms. Pooja Bhatia, PCS

For the Respondent/Corporate Debtor : -

For the Intervener

:

ORDER

Learned Counsel for the petitioner is present. Heard.

Matter needs clarifications and is kept pending.

Post the matter on 17.10.2017 for clarifications, if any.

Sd-

R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
9.10.2017